

(ii) Annual Report of the Tobacco Board, Lakshimpuram (Guntur) for the year 1976-77 together with Audited Accounts.

(4) Two statement (Hindi and English versions) regarding Review on the working of the Board for the year 1975-76 and 1976-77. [Placed in Library. See No. LT-4004/79].

ANNUAL REPORT AND AUDIT REPORT OF ACCOUNTS OF NATIONAL COOPERATIVE UNION OF INDIA, NEW DELHI FOR 1977-78, ANNUAL REPORT OF NATIONAL COOPERATIVE DEVELOPMENT CORPORATION, NEW DELHI, FOR 1977-78 AND ANNUAL REPORTS OF NATIONAL COUNCIL FOR COOPERATIVE TRAINING, NEW DELHI FOR 1976-77 AND 1977-78 WITH AUDITED ACCOUNTS

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL, SUPPLIES AND CO-OPERATION (SHRI KRISHNA KUMAR GOYAL):
I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi version) of the National Co-operative Union of India New Delhi, for the year 1977-78. [Placed in Library. See No. LT-4005/79].

(2) A copy of the Audit Report (Hindi and English versions) on the accounts of the National Co-operative Union of India New Delhi, for the year 1977-78. [Placed in Library. See No. LT-4006/79].

(3) A copy of the Annual Report (Hindi and English versions) of the National Co-operative Development Corporation, New Delhi, for the year 1977-78, under sub-section (3) of section 14 of the National Co-operative Development Corporation Act, 1962. [Placed in Library. See No. LT-4007/79].

(4) A copy of the Annual Report (Hindi and English versions) of the National Council for Co-operative Training, New Delhi, for the year 1976-77 together with the Audited Accounts. [Placed in Library. See No. LT-4007/79].

(5) A copy of the Annual Report (Hindi and English versions) of the National Council for Co-operative Training, New Delhi, for the year 1977-78, together with the Audited Accounts. [Placed in Library. See No. LT-4007/79].

PUBLIC ACCOUNTS COMMITTEE

STATEMENTS

SHRI VIJAY KUMAR MALHOTRA (South Delhi): I beg to lay on the Table the following statements (English and Hindi versions):

(1) Statement showing replies of Government to the recommendations contained in Chapter V and the action taken replies on the recommendations made in Chapter I of the Thirty-fifth Report of the Public Accounts Committee (Sixth Lok Sabha) regarding action taken by Government on the recommendations contained in their Hundred and Seventy-ninth Report (Fifth Lok Sabha) on Production of Pilio Virus Vaccine.

(2) Statement showing final replies of Government to the recommendations contained in the Chapter V and the action taken replies on the recommendations made in Chapter I of the Forty-first Report of the Public Accounts Committee (Sixth Lok Sabha) regarding action taken by Government on the recommendation contained in their Hundred and Eighty-first Report (Fifth Lok Sabha) on Emergency Agricultural Production Programme.

12.08 hrs.

BUSINESS OF THE HOUSE

कम समय में सदन के कार्य समाप्त होने के कारण सदन (बी सत्र के समय) : अध्यक्ष महोदय, प्रायश्चित्त सदन के बीच बहस कर रहे हैं कि 5 मार्च, 1979 के सत्र के

[श्री सारण साध]

होने वाले सम्राट के दौरान इस सदन में सरकारी कार्य निम्न प्रकार होना :-

- (1) प्राण की कार्य सूची के बीच सरकारी कार्य की किसी बात पर विचार।
- (2) 1979-80 के लिए प्राण बजट पर सामान्य चर्चा।

SHRI EDUARDO FALEIRO (Mormugao): May I ask for some clarifications from the hon. Minister, clarifications which in fact, I had asked last week, and to which, due to the oversight of the chair, he did not have an opportunity to reply?

The first clarification is this. We have been distressed at the condition of the emigrants abroad in England and other countries. The Minister has visited the Gulf countries where this problem of our migrant labourers is very acute I would like to know whether the Minister will make a statement in the House regarding his official visit to study the problem of Indian labourers in the Gulf countries, and whether he will find time also to discuss at length this problem of our migrant labourers abroad in different countries, and the Gulf countries in particular?

Secondly, about the Anti-Defection Bill, the Minister has said that they are committed to it, and that they would consult the Opposition. Now I read that they have altogether dropped the idea of this type of legislation. I would like to know, and the country I am sure would like to know, what the Minister has got to say in this behalf.

Thirdly, there are many sections of our people which do not have the benefit of an Adoption law. It is unfortunate that this law of adoption is based on religious grounds. We must do away with this religious basis and frame a uniform law, particularly as this year is the International Year of the Child.

MR. SPEAKER: He will consider all the matters I suppose.

SHRI EDUARDO FALEIRO: I am entitled to ask clarificatory questions, and the Minister should reply.

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): The clarificatory questions should be on the statement that has been made, not on what has not been stated. That is not asking for clarifications.

However, if you so please, I may say that as far as my visit to the Gulf countries is concerned, I am willing to make a statement. Yesterday there was a question, and I answered it.

When the demands of the Ministry of Labour come up before the House, there will be ample opportunity to discuss the subject. But in case some hon. Members feel that some special attention must be devoted to this subject, there are very many ways in which the subject can be raised. It is not a part of the Government business scheduled for the next week.

About the Anti-Defections Bill, I am glad the hon. Member is giving me an opportunity by repeatedly raising this question, to say that the Government has not given up its intention to bring forward a Bill of this kind and, after consultations with the Opposition, such a Bill will be brought forward by the Government.

About the Adoption Bill, he has expressed his opinion on the need to see that such a Bill is brought forward during this year.

MR. SPEAKER: Demands for Excess Grants (General).

Shri Satish Agrawal.

(Interruptions)**

MR. SPEAKER: Don't record anything.

(Interruptions)**